

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
SHREE SHAKTHI AGRO OILS LIMITED

1.	Name of the Corporate Person	Shree Shakthi Agro Oils Limited
2.	Date of Incorporation of Corporate Person	29-06-1988
3.	Authority under which Corporate Person is Incorporate/ Registered	Registrar of Companies, Vijayawada, Andhra Pradesh
4.	Corporate Identity Number of Corporate Person	U15143AP1988PLC008801
5.	Address of the Registered Office and Principal Officer (if any) of Corporate Person	7A Pottepalem Village, Narasahaswamy Konda Road, Nellore - 524004, Andhra Pradesh, India, Email: shreeshakti88@rediffmail.com
6.	Liquidation Commencement Date of Corporate Person	15-12- 2023
7.	Name, Address, Email, Address, Telephone Number and the Registration Number of the Liquidator	Name: KOTESWARA RAO KARUCHOLA Address: Flat No.101, Pavitra Residency, Plot No 36, Pragathinagar, Hyderabad - 500090, Telangana, India. Email: kkraoipr@gmail.com, Registration No: IBB/IPA-003/IPN00039 /2017-18/10301
8.	Last Date of submission of Claims	14-01-2024

Notice is hereby given that the **SHREE SHAKTHI AGRO OILS LIMITED** has commenced voluntary liquidation on **15-12-2023**.

The stakeholders of **SHREE SHAKTHI AGRO OILS LIMITED** are hereby called upon to submit a proof of their claims, on or before **14-01-2024**, to the liquidator at the address mentioned against **Item -7**.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

KOTESWARA RAO KARUCHOLA

Liquidator

SHREE SHAKTHI AGRO OILS LIMITED

Date: 15.12.2023

Place: Hyderabad